

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 13TH NOVEMBER, 2014

No. 240 IA : The following Officers of the Cadre of District Judge named in Column No.2 of the table are promoted to the rank of Principal District Judge subject to final decision of Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009 :-

Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Sri Vijay Shanker Shukla, District & Additional Sessions Judge-cum-Spl. Judge, Vigilance Bureau Cases, Chaibasa
2.	Sri Lalji Singh Kushwaha, District & Additional Sessions Judge, Latehar

By order of the Court,
Sd/- A. K. Choudhary
Registrar General

Memo. No.Apptt.
XIX (4)/Pro./Apptt. 1/10

Dated Ranchi, the 13th November, 2014

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo. No. 12308-320 /Apptt.
XIX (4) Pro. / Apptt/1/10

Dated Ranchi, the 13th November, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, O/o the Registrar (Administration) , the Registrar (Establishment), the Joint Registrar-cum-PPS to Hon'ble the Chief Justice, the Central Project Co-ordinator I/c, e- Courts Project, I/c NIC Cell, the Deputy Registrar (Protocol)..... High Court of Jharkhand, Ranchi/ the Principal District & Sessions Judges Chaibasa, Latehar, Deoghar & Jamshedpur and the Officers concerned for information and needful.


13.11.14
Registrar General